

ACT NO. XV OF 1924.

[PASSED BY THE INDIAN LEGISLATURE.]

(Received the assent of the Governor General on the
18th September, 1924.)

**An Act further to amend the Indian
Motor Vehicles Act, 1914, for cer-
tain purposes.**

WHEREAS it is expedient further to amend the
VIII of 1914. Indian Motor Vehicles Act, 1914, for purposes
hereinafter appearing; It is hereby enacted as
follows :—

1. This Act may be called the Indian Motor ^{Short title.}
Vehicles (Amendment) Act, 1924.

2. In clause (a) of sub-section (2) of section 11 ^{Amendment}
VIII of 1914. of the Indian Motor Vehicles Act, 1914, after ^{of section 11,}
the words " area in which " the words " and the ^{Act VIII of}
duration for which " shall be inserted. 1914.

CALCUTTA : GOVERNMENT OF INDIA
CENTRAL PUBLICATION BRANCH

[Price One Anna or Three-half Pence.]